

29.9.94

Hon. Mr. T. L. Verma, J.M.
Hon. Mr. K. Muthukumar, A.M.

Advocates have resolved
not to work today. The
case is adjourned to 15.11.94
for hearing.

As
per

15.11.94

Hon. Mr. Justice B.C. Saxena, VC
Hon. Mr. S. Das Gupta AM

Misc. petition No. 1113/92 seeks
restoration of the OA which
was dismissed in default
on 30.3.92. No one appeared
to press this application. The
same is therefore, rejected.
The OA has already been
dismissed earlier

BC
AM

BC
VC

(w)